

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.08.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 186/2021	M Gagan Bothra V Senthil Kumar & anr	Gagan Bothra	
2.	Comp App. (AT) (CH) (Ins) No. 10/2021	The Central Board of Trustees EPF Represented by Assistant Provident Fund Commissioner, Bangalore Vs The Liquidator (Sri Gorur Narasimhamurthy Venkataraman) M/d. Bunt Solar India Private Limited (Under Liquidation)	V. Venkadasalam	Gorur Narasimha Murthy

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH) (Ins) No. 191/2021	Pharmacon V Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	
4.	Comp App (AT)(CH) (Ins) No. 192/2021	Telangan State Southern Power Distribution Co Ltd, Hyderabad V Nethi Mallikarjyna Shetty RP of Techtron Poly Lenses Limited & anr	Pooja Chopda	
5.	Comp App (AT)(CH) (Ins) No. 187/2021	Udayakumar V Jindal Steels & Anr	DO Kaviya Nathan Devasenapathi Rajeswaran	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH) (Ins) No. 94/2021	Ravisankar Devarakonda Erstwhile RP of Maxworth Realty India Limited Vs Kesava Kolar MD of M/s. Maxworth Realty India Limited	Abhishek Anand Kunal Godhwani Madhav nanda	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT) (CH) (Ins) No. 54/2021	Telangana state Trade Promotion Corporation Vs A.P. Gems & Jewellery Park (P) Ltd & Another	Lokeshwar Reddy	Y. Suryanarayana – R1 R. Saravanan – R2
8.	Comp App (AT) (CH) (Ins) No. 89/2021	Fipola Retail (India) Pvt Limited Vs M2N Interiors	N. V. Prakash Rohan Rajasekaran	Govindaraju
9.	Comp App (AT) (CH) (Ins) No. 107/2021	Precision Hydraulics P Limited Vs Bhairavi Cargo and Logistics P Limited	K. Senguttuvan	
10.	Comp APP (AT)(CH) (Ins) No. 110/2021	Genius Security and Allied Services Vs Sri Shivdutt Bannanje & another	Ankita Paul	Ananth Merathia R1 R2 not appeared

11.	Comp pp (AT)(CH) No. 18/2021	Vijaya Hospitality and Resorts Ltd & anr Vs Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1- R4
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For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No.59 /2021(Comp App (AT) No. 65/2019	C. Valli Narayanan V C. Krishnaiah Chetty & Sons P Ltd ors	Kshitiji Parashar	M. S. Kalra R1 & R10 Sandeep Narain R2-R7 Balaji Subramanian R9

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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

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By the order of Hon'ble Member (J)

(Chennai Bench)